

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4591
(To be answered on the 22nd March 2018)**

Parking Charges for Chartered Planes

4591. SHRI P. NAGARAJAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a): whether Delhi International Airport Limited (DIAL) has decided to increase parking charges for chartered planes;
- (b): if so, the details thereof;
- (c): the amount currently charged by DIAL for parking of chartered planes and proposed to increase in parking charges; and
- (d): the time by which the proposed parking charge for chartered planes would be implemented.

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d): No Madam. Delhi International Airport Limited (DIAL) has not increased parking charges for chartered planes. Government of India has established an economic regulatory authority namely, Airports Economic Regulatory Authority of India (AERA) to regulate tariff and other charges for the aeronautical services rendered at major airports. The Authority, from time to time, reviews the performance of the major airports across the country and issues Orders keeping in view the economic viability of the airports and interest of passengers. All the Aeronautical charges including the parking charges for chartered planes are charged as per Tariff determined by independent regulator i.e. AERA. The current parking charges for aircraft at Delhi airport, as approved by Airports Economic Regulatory Authority of India, are @ Rs.7.40/- per MT upto 100 MT weight of aircraft and above 100 MT weight the charges applicable are Rs.740/- plus Rs.9.80/- per MT per hour in excess of 100 MT.
